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APPELLANT

Date: 15/12/2025

(2023) 11 ITAT CK 0058

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 1289/DEL/2023

Jammat-E-Islami Hind

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CIT (Exemptions RESPONDENT

Date of Decision: Nov. 20, 2023

Acts Referred:

• Income Tax Act, 1961 - Section 12AB(4), 119, 131, 133, 143(2), 143(3), 148, 153A, 292B

Hon'ble Judges: M. Balaganesh, (AM); Anubhav Sharma, J

Bench: Division Bench

Advocate: Dr. Rakesh Gupta, Somil Agarwal, Waseem Arshad

Final Decision: Allowed

Judgement